

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Rst. A (IBC)/4/2024 in CP (IB) No.266/7/HDB/2017
NAME OF THE COMPANY	Progressive Constructions Ltd
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Ltd
NAME OF THE RESPONDENT(S)	Progressive Constructions Ltd
UNDER SECTION	7 of IBC

ORDER

Rst.A (IBC)/4/2024

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Ms. Hamsini for the Respondent.

For filing of counter, **matter is adjourned to 13.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)